GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 1341

ANSWERED ON 27.07.2023

INSTALLATION OF SOLAR PUMPS

1341. SHRI BRIJENDRA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number of solar pumps that have been installed under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the State of Haryana, particularly in Hisar district;
- (b) whether the Government has been successful in achieving the targets set under the PM-KUSUM scheme so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) Under Component 'B' of PM-KUSUM scheme, as on date, a total of 57,188 solar pumps have been installed in the State of Haryana. Out of these, 14,684 solar pumps have been installed in Hisar district of the State of Haryana.
- (b) & (c) PM-KUSUM is a demand driven scheme and therefore quantities/ capacities are allocated under the three components of the scheme based on demand received from the States/ UTs. Funds under the scheme are released based on progress of installation reported by the State Implementing Agencies (SIA) and provisions of the scheme guidelines. As on 30.06.2023, a total of 113.08 MW capacity has been installed under Component 'A' and around 2.45 lakh pumps have been reported installed/ solarized under Component 'B' and Component 'C' combined. The state-wise details are placed in **Annexure I**.

Availability of low-cost financing for farmers and state share of funds is a major challenge in implementation of the PM-KUSUM Scheme. In addition, the pace of implementation was significantly affected due to the COVID-19 pandemic during 2020-21 and 2021-22.

Annexure-I referred in reply to part (b) & (c) of the Lok Sabha unstarred question no. 1341 to be answered on 27.07.2023

Progress under PM-KUSUM (as on 30.06.2023)

S. No.	State	Component	-A (MW)	Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	400	179	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	0	0	0	0	330500	0
4	Bihar	0	0	0	0	0	0	0
5	Gujarat	500	0	8082	2459	2000	300500	0
6	Goa	150	0	200	0	0	11000	0
7	Haryana	85	2.25	252655	55749	0	65079	0
8	Himachal Pradesh	50	20.2	1580	501	0	0	0
9	Jammu & Kashmir	20	0	5000	632	4000	0	0
10	Jharkhand	20	0	36717	12844	1000	0	0
11	Karnataka	0	0	10314	314	0	337000	0
12	Kerala	40	0	100	8	45100	3200	74
13	Ladakh	0	0	2000	0	0	0	0
14	Madhya Pradesh	600	10.13	17000	7325	0	295000	0
15	Maharashtra	700	0	225000	61514	0	275000	0
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	1035	35	0	0	0
18	Mizoram	0	0	4700	0	0	0	0
19	Nagaland	5	0	265	0	0	0	0
20	Odisha	500	0	5741	1393	40000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	78000	12864	186	100000	0
23	Rajasthan	1200	80.5	198884	59234	1144	100000	1375
24	Tamil Nadu	424	0	7200	3187	0	0	0
25	Telangana	0	0	400	0	0	8000	0
26	Tripura	5	0	8021	1896	2600	0	50
27	Uttar Pradesh	155	0	66842	23843	1000	370000	0
28	Uttarakhand	0	0	3705	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
	Total	4716	113.08	947991	244373	121930	2205279	1519